



**Government of Jammu and Kashmir**  
**Department of Law, Justice and Parliamentary Affairs.**  
**(Power Section) Civil Secretariat,**  
**Jammu/Srinagar.**

**Notification**  
**Srinagar, the 17<sup>th</sup> July 2018**

**SRO 313** .- In exercise of powers conferred by sub section (1) of section 12 of the Code of Criminal Procedure, Samvat, 1989, the Government hereby appoint Shri Ram Krishan Rathore, Tehsildar, Bhawan to be the Executive Magistrate of the first class who shall exercise all the powers of an Executive Magistrate of the first class within the territorial jurisdiction of Shrine Board area from Banganga to Bhawan.

By order of the Government of Jammu and Kashmir.

**(Abdul Majid Bhat )**  
**Secretary to Government,**

**NO: LD (P) 2013/1-ANY**

**Dated: 17-07-2018**

Copy to the:-

1. Secretary to Government, Revenue Department.
2. Divisional Commissioner, Jammu.
3. Registrar General, J&K High Court, Srinagar.
4. Deputy Chief Executive officer Shri Mata Vaishno Devi Shrine Board Katra. This is with reference to his letter No. CO/PD/Off/3026/6754-56 dated 23-06-2018.
5. General Manager, Government Press, Srinagar for publication in an extra ordinary issue of the Government Gazette.
6. SRO Section, Department of L,J& PA (w.7.s.c).
7. Concerned file.

  
17/07  
**(Khursheed Ahmad Bhat)**  
**Deputy Legal Remembrancer,**